

Meerut Police on April 6, 1997. Surraiya Begum wife of Zakir Baligh was arrested by Meerut Police on May 15, 1997 and a case was registered against her. Police investigations in the above mentioned cases are in progress.

(c) and (d) Various security agencies and the State Police Organisations have been sensitised from time to time about the designs of the Pak Intelligence Agencies. They have been advised to beef-up their security arrangements and keep a look-out for any such developments.

[English]

#### **Super Bazar Under Plan Budget**

966. SHRI HARIN PATHAK : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government propose to bring Super Bazar under the plan Budget on the lines of Kendriya Bhandar and other cooperative consumer stores;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) to (c) The Government had been providing financial assistance to Super Bazar under a Central Sector Scheme. The financial assistance has since been discontinued from the current financial year on account of proposed transfer of the Super Bazar from the control of the Central Government to the NCT of Delhi.

#### **Reduction of Foodgrains Under PDS**

967. SHRI N.K. PREMCHANDRAN :  
 SHRI RAVINDRA KUMAR PANDEY :  
 SHRI D.P. YADAV :  
 SHRI SATYA PAL JAIN :  
 SHRI LAL BIHARI TIWARI :  
 SHRI VIJAY PATEL :  
 PROF. P.J. KURIEN :  
 SHRI BRIJ BHUSHAN TIWARI :  
 SHRI HARIVANSH SAHAI :  
 SHRI MANIBHAI RAMJIBHAI CHAUDHARY :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government have imposed any restriction on the usual allotment of rice and wheat under PDS to various States/Union Territories;

(b) if so, the details thereof;

(c) whether the new scheme of targetted public distribution system is responsible for the cut;

(d) if not, the reasons therefor;

(e) whether representations have been received from various States/Union Territories to enhance the quota of foodgrains;

(f) if so, the details thereof, State-wise; and

(g) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) No, Sir.

(b) Does not arise.

(c) and (d) Allocation of rice and wheat to States/UTs is being made under the Targetted Public Distribution System (TPDS) formula from June '97. As per the formula allocations are made on the basis of the average annual lifting for the last 10 years taking into account the requirement of BPL population at the rate of 10 kg per family per month. With launching of TPDS from June '97, monthly allocations in case of some States/UTs have come down as compared to allocations made upto May '97. The allocations under TPDS bear a more meaningful relationship with the procurement constraints, availability of foodgrains in the Central Pool and lifting capacity of the State Governments.

(e) Yes, Sir.

(f) and (g) Requests have been received for enhancement of monthly allocations of foodgrains/ additional allocations over and above TPDS quota fixed by Government of India from several States. Details showing additional allocations of rice/wheat sanctioned to some States/UTs at economic cost over and above TPDS quota are given in the *Statement* enclosed.

**Statement**

*Additional Allocation of Rice & Wheat made to Various States/  
UTs from June '97 onwards at Economic Cost*

(In '000 Tonnes)

Sl. No.	States/UTs	Rice			Wheat		
		June 1997	July 1997	Aug 1997	June 1997	July 1997	Aug 1997
1	2	3	4	5	6	7	8
1.	Andhra Pradesh						
2.	Arunachal Pradesh	1.802	1.802	1.802			
3.	Assam	8.488	28.488@	8.488			
4.	Bihar						
5.	Delhi		0.080	0.080		0.150	0.150
6.	Goa						
7.	Gujarat						
8.	Haryana						
9.	Himachal Pradesh		7.680	2.000		10.040	2.500
10.	Jammu & Kashmir	12.500	19.800	19.800	3.420	10.359	10.359
11.	Karnataka						
12.	Kerala						
13.	Madhya Pradesh				②②	5.000	5.000
14.	Maharashtra						

1	2	3	4	5	6	7	8
15.	Manipur	0.740	0.740	0.740			
16.	Meghalaya	5.338	5.338	5.338			
17.	Mizoram	0.083	0.083	0.083			
18.	Nagaland						
19.	Orissa	20.000	20.000	20.000			
20.	Punjab						
21.	Rajasthan						
22.	Sikkim		2.000	2.000			
23.	Tamil Nadu	% 81.000	81.000	81.000			
24.	Tripura	1.020	1.020	1.020			
25.	Uttar Pradesh						
26.	West Bengal						
27.	A & N Islands						
28.	Chandigarh						
29.	D & N Haveli						
30.	Daman & Diu						
31.	Lakshadweep						
32.	Pondicherry						
<b>Total</b>		<b>130.971</b>	<b>168.031</b>	<b>142.351</b>	<b>3.420</b>	<b>25.549</b>	<b>18.009</b>

@ 20,000 MT rice sanctioned for flood relief with validity for lifting upto 31.10.97.

@@ For Earthquake relief for six months from July to Dec. 97.

& For drought relief for 5 months @ 20,000 MT rice per month from June to Oct. 97.

% 81,000 MT rice per month was sanctioned. The Chief Minister, T. Nadu has however informed that the state will not need it from July to Sept. 97 because TNCSC has purchased rice from Andhra Pradesh.